

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, the 21st NOVEMBER, 1978

NOTIFICATION
INCOME TAX

No. 258 (F.No.261/2/78-ITJ): In exercise of the powers conferred by sub-section (1) of section 121A of the Income-tax Act, 1961 (43 of 1961) and in partial modification of the notification issued earlier, the Central Board of Direct Taxes hereby direct that the Commissioners of I.T. (Appeals) of the Charges specified in Col. (1) of the Schedule below, shall perform their functions in respect of such persons assessed to income-tax or surtax or interest-tax in the Income-tax Wards, Circles, Districts and Ranges specified in the corresponding entries in columns (2) and Col (3) thereof as are aggrieved by any of the orders mentioned in clauses (a) to (h) of sub-section (2) of Section 246 of the Income-tax Act, 1961, in sub-section (1) of Section 11 of Companies (Profits) Surtax Act, 1964 (7 of 1964) and in sub-section (1) of Section 15 of the Interest Tax Act, 1974 (45 of 1974) and also in respect of such persons or classes of persons as the Board has directed or may direct in future in accordance with the provisions of clause (i) of sub-section (2) of Section 246 of the Income-tax Act, 1961:

SCHEDULE

Charges with Headquarters.	Income-tax Wards/Circles and Distts.	Ranges of I.A.Cs. of Income-tax.
1.	2.	3.
Commissioner (Appeals)-I, New Delhi.	All Wards/Circles within the Jurisdiction of IAC of Income-tax, Ranges-I-A, I-B, I-C, I-D, and I-E, New Delhi.	Ranges I-A, I-B, I-C, I-D & I-E, within the Jurisdiction of Commissioner of Income-tax, Delhi-I.
Commissioner (Appeals)-II, New Delhi.	All Wards/Circles within the Jurisdiction of IACs of I.T. Ranges-II-A, II-B & II-F, New Delhi.	Ranges-II-A, II-B and II-F within the jurisdiction of Commissioner of Income-tax, Delhi-II.
Commissioner (Appeals)-VI, New Delhi.	All Wards/Circles within the Jurisdiction of IACs. of I.T. Ranges-III-A, III-B, III-C, III-D & III-E, New Delhi.	Ranges-III-A, III-B, III-C, III-D & III-E within the Jurisdiction of C.I.T. Delhi-IV.
Commissioner (Appeals)-VII, New Delhi.	All Wards/Circles within the jurisdiction of IACs. of I.T. Ranges, V-A, V-B, V-C, V-D & V-E, New Delhi.	Ranges-V-A, V-B, V-C, V-D & V-E within the jurisdiction of C.I.T. Delhi-V.

This notification shall take effect from 15.11.78.

(S.K. Bhatnagar)

Under Secretary, Central Board of Direct Taxes.

Copy forwarded to:-

1. The Manager, Govt. of India Press, New Delhi.
2. The Commissioner of Income-tax, Delhi-I, New Delhi.

(S.K. Bhatnagar)
Under Secretary, Central Board of Direct Taxes.